also taken a number of steps to reorient its marketing strategy, including exports.

L.D.P.T. In Gujarat

5733. SHRI CHHITUBHAI GAMIT: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of long distance public telephones functioning in Gujarat as on date:
- (b) the number of such telephones opened during 1991-92 and 1992-93 and 1993-94;
- (c) the target fixed for 1993-94; and
- (d) the achievement made in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Number of Long Distance Public Telephones functioning as on 1st April, 1994 is 4179.

(b) Long Distance Public Telephones opened during 1991-92, 1992-93 and 1993-94 are as under:—

LD PCOs Opened
456
749
2060

(c) No separate Target for LD PTs was fixed for 1993-94. There was target to provide telephones to 4500 Gram Panchayats during 1993-94.

(d) During 1993-94, telephone facility to 3370 Gram Panchayats were provided out of which 2050 were Long Distance Public Telephones.

Advertisement Arrears

5734. SHRI V. SREENIVASA
PRASAD:
SHRI SULTAN SALAHUDDIN OWAISI:
SHRI S.B. SIDNAL:
SHRI BOLLA BULLI
RAMAIAH:
SHRI TARA SINGH:
SHRIMATI VASUNDHARA
RAJE

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether advertising agencies, public sector units and Government departments owe Doordarshan crores of rupees for commercials;
- (b) if so, the details thereof as on March 31, 1994; and
- (c) the concrete measures being taken to recover those outstanding dues?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) and (b). Yes, Sir. As on 31.3.94, an amount of Rs. 12.81 crores for the period upto 1992-93 was outstanding.

(c) Doordarshan is taking recourse to all the contractual provisions to ensure timely payment of dues, including encashment of bank guarantee/deaccreditation of errant agencies, arbitration and legal action.